

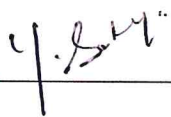
NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA 95,116 &145 of 2017 In CP No.12/71/HDB/2016
NAME OF THE COMPANY	Mack Soft Tech Private Limited
NAME OF THE PETITIONER(S)	Quinn Finance
NAME OF THE RESPONDENT(S)	Mack Soft Tech Private Limited
UNDER SECTION	71

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. Suryanarayana for Jayant K Mehta, Rusheek Reddy	A&V Petitioner		

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Shri Y. Suryanarayana, Learned Counsel appeared on behalf of Shri Jayant Mehta and Shri Rusheek Reddy, Learned Counsel for the Petitioner. The registry received a memo dated 09.11.2017 by stating that CA No.143/2017 filed before Hon'ble NCLAT was listed on 08.11.2017 and again posted to 10.11.2017 for further hearing. Therefore, they requested the tribunal to post the matter on 20.11.2017. Post the case on 20.11.2017.

  
Member (T)

  
Member (J)